

Aid grants received by the voluntary bodies in Orissa from foreign agencies

271. SHRI JAGADISH JANI: Will the Minister of HOME AFFAIRS be pleased to state;

(a) the total amount of aids or grants received by the voluntary bodies in Orissa from foreign agencies so far during the Sixth Plan period;

(b) whether it is ensured that such aids or grants are utilised properly; and

(c) whether advertisements are brought out in newspapers to enable the people to know about the availability of such grants and aids?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) The data relating to the receipt of foreign contribution for the years 1980, 1981 and 1982 is under the process of computerisation. The information will be available only after the returns of these years have been computerised.

(b) The law requires the recipient organisation to maintain separate sets of accounts and records exclusively for foreign contribution received and utilised on yearly basis and to submit such yearly accounts duly certified by a Chartered Accountant to the Ministry of Home Affairs.

(c) There is no such requirement under the Foreign Contribution (Regulation) Act, 1976.

Unnatural deaths in the Capital

272. SHRIMATI MAIMOONA SULTAN:

SHRI NARENDRA SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of unnatural deaths registered in the Capital during the first three months of 1984 and comparative figures for each of the quarters in 1983;

(b) whether the figures show an increasing trend of unnatural deaths; and

276 RS—3.

(c) what are the main causes of these deaths?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) During the period 1st January to 31st March, 1984, 914 cases of unnatural deaths were reported to the Delhi Police, compared to 897 such cases reported during the corresponding period of 1983.

(b) There is marginal increase in the first quarter of 1984 as compared to first quarter of 1983.

(c) The main causes of these unnatural deaths are lust for money, personal enmity, domestic discard, mental instability and accidents etc.

Gold Mining Project

273. SHRIMATI MAIMOONA SULTAN:

SHRI NARENDRA SINGH:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that the Ramgiri Gold Mining Project near Anantpur has been commissioned;

(b) if so, what are the details of the Project;

(c) what are the details of the set up established there for running the mining operations; and

(d) what is the extent of gold likely to be extracted during the current year from this gold mine?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY AND STEEL AND MINES (SHRI ARIF MOHD. KHAN): (a) to (d) The production units of Ramgiri (Yeppamana) Gold Mining Project have been completed in March, 1984, and are going to be commissioned very shortly.

The Project is designed to produce 250 tonnes of ore per day at an average grade of 3.82 g/t. The annual gold production from this mine is expected to be approximately 286 Kgs., after the current financial year.